

# POST-OFFER PUBLIC ANNOUNCEMENT

## IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF BALU FORGE INDUSTRIES LIMITED

(Formerly known as Amaze Entertech Limited)

(Corporate Identification Number: L29100MH1989PLC255933)

Registered Office: 156, 1st Floor, Raghuleela Mega Mall, Poisar Gymkhana Road, Kandivali (West), Mumbai-400067, Maharashtra, India.

Tel. No. +91-8655075578, Email: amazeentertech@gmail.com; Web: www.amazeentertechlimited.com

This advertisement ("Post Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer") on behalf of Mr. Jaspalsingh Prehladsingh Chandock ("Acquirer") alongwith persons acting in concert ("PAC"), namely Mr. Trimaan Jaspalsingh Chandock ("PAC 1") and Mr. Jaikaran Jaspalsingh Chandock ("PAC 2") ("PAC 1 and PAC 2 are jointly referred to as the "PACs") pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the "SEBI (SAST) Regulations") in respect of the Open Offer ("the Offer") to acquire upto 2,02,51,400 fully paid-up equity shares of Rs.10/- each (the "Equity Shares") at a price of Rs. 10/- per Equity Share (the "Offer Price"), representing 26.03% of the Diluted Share and Voting Capital of Amaze Entertech Limited the "Target Company". The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on August 10, 2020 in the following newspapers:

Sl. No.	Newspapers	Language	Editions
1.	The Financial Express	English	All Editions
2.	Jansatta	Hindi	All Editions
3.	Mumbai Lakshadeep	Marathi	Mumbai Edition

The terms used but not defined in this Post-Offer PA shall have the same meanings assigned to them as in the PA, the DPS, the Letter of Offer (LOF), Corrigendum to the LOF and the Offer Opening PA.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

- Name of the Target Company : Amaze Entertech Limited
- Name of the Acquirer and PACs : Mr. Jaspalsingh Prehladsingh Chandock ("Acquirer"), Mr. Trimaan Jaspalsingh Chandock ("PAC 1") and Mr. Jaikaran Jaspalsingh Chandock ("PAC 2")
- Name of the Manager to the Offer : Systematix Corporate Services Limited
- Name of the Registrar to the Offer : Skyline Financial Services Private Limited
- Offer Details
  - Date of Opening of the Offer : Thursday, September 24, 2020
  - Date of Closure of the Offer : Thursday, October 08, 2020
- Date for communicating the rejection / acceptance of Equity Shares in the Offer and /or corresponding payment for the acquired Equity Shares and / or refund or credit of the rejected share certificate(s) or Equity Shares to corresponding Shareholders or accounts holders : Friday, October 16, 2020
- Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price <ul style="list-style-type: none"> <li>Fully Paid-up Shares</li> <li>Partly Paid-up Shares</li> </ul>	Rs. 10.00 Not applicable		Rs. 10.00 Not applicable	
7.2	Aggregate number of shares tendered	2,02,51,400		90	
7.3	Aggregate number of shares accepted	2,02,51,400		10*	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share).	Rs. 20,25,14,000		Rs. 100	
7.5	Shareholding of the Acquirer and the PACs before Agreement / Public Announcement <ul style="list-style-type: none"> <li>Number</li> <li>% of total Diluted Share &amp; Voting Capital</li> </ul>	NIL NIL		NIL NIL	
7.6	Shares acquired by the Acquirer and the PACs by way of Agreements* <ul style="list-style-type: none"> <li>Number</li> <li>% of total Diluted Share &amp; Voting Capital</li> </ul>	5,45,26,050 (70.07%)		5,45,26,050 (70.07%)	
7.7	Shares acquired by way of Open Offer by the Acquirer and the PACs <ul style="list-style-type: none"> <li>Number</li> <li>% of total Diluted Share &amp; Voting Capital</li> </ul>	2,02,51,400 (26.03%)		10 (0.00%)	
7.8	Shares acquired by the Acquirer and the pacs after Detailed Public Statement <ul style="list-style-type: none"> <li>Number of shares acquired</li> <li>Price of the shares acquired</li> <li>% of the shares acquired</li> </ul>	NIL		NIL	
7.9	Post offer shareholding of the Acquirer and the PACs <ul style="list-style-type: none"> <li>Number</li> <li>% of total Diluted Share &amp; Voting Capital</li> </ul>	7,47,77,450 (96.10%)		5,45,26,060 (70.07%)	
7.10	Pre & Post offer shareholding of the Public <ul style="list-style-type: none"> <li>Number</li> <li>% of total Diluted Share &amp; Voting Capital</li> </ul>	Pre-Offer 23,288,950 (29.93%)	Post-Offer 3,037,550 (3.90%)	Pre-Offer 23,288,950 (29.93%)	Post-Offer 23,288,940 (29.93%)

\*Agreements means the BSA and SPA as defined in the PA, the DPS and the LOF.

# During the tendering period the RTA had received 80 Physical Shares at their Delhi branch. However, it was found that the shareholder(s) had not placed the bid on the Acquisition Window, hence the same was rejected and returned to the shareholder(s) on October 16, 2020.

- Post Open Offer, the Acquirer and the PACs collectively hold 54,526,060 Equity Shares aggregating to 70.07% of the Diluted Share & Voting Capital of the Target Company.
- Post acquisitions of Open Offer, BSA and the SPA Shares by the Acquirer and the PACs, it is found that the minimum public shareholding (MPS) as required under Regulation 38 of the Listing Regulations read with Rule 19A(1) of SCRR has remain been maintained in the Target Company.
- Name of the Company has been changed to 'Balu Forge Industries Limited' vide fresh certificate of incorporation dated September 30, 2020 issued by Registrar of Companies, Mumbai, Maharashtra. Pursuant to change in object clause CIN of the Company has changed to L29100MH1989PLC255933.
- The Acquirer and the PACs severally and jointly accept full responsibility for the information contained in this Post-Offer PA and also for the obligations as laid down in the SEBI (SAST) Regulations.
- A copy of this Post-Offer PA is expected to be available on the SEBI website at <http://www.sebi.gov.in>

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND THE PACS



**SYSTEMATIX GROUP**  
Investments Re-defined

### Systematix Corporate Services Limited

SEBI Registration No. INM 000004224

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Contact Person: Mr. Amit Kumar

Signed by the Acquirer and the PACs

Sd/-  
Mr. Jaspalsingh Prehladsingh Chandock

Sd/-  
Mr. Trimaan Jaspalsingh Chandock

Sd/-  
Mr. Jaikaran Jaspalsingh Chandock

Date: October 21, 2020

Place: Mumbai